

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(25)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10-12-2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI .S.VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IBA/1218/2019



PETITION NUMBER .

NAME OF THE PETITIONER(S) : S LAKSHMANAN & 1 ANOTHER

NAME OF THE RESPONDENT(S) : GREEN PEACE CONSTRUCTION PVT LTD

UNDER SECTION : 7 RULE 4

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

| REPRESENTATION BY WHOM | | | |
|------------------------|--------------------|---------------------|--------------------------------------------------------------------------------------|
| 1 | P/Os respondent. | Counsel. Mr. Prabhu |  |
| | D. ANTONY JESURAJA | Court for record |  |

ORDER

At request of the Corporate Debtor counsel, list this matter on 18.12.2019 for filing two page written submissions on the next date of hearing.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical)

-Sd-

(B. S.V. PRAKASH KUMAR)
Member (Judicial)